

Proposal to discuss Kashmir Issue with Pakistan

2154. **Shri Hem Barua:**
Shri Nath Pal:
Shri Surendranath Dwivedy:
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:
Shri Onkar Singh:
Shri Inder J. Malhotra:
Shri O. F. Tyagi:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that recently Government have proposed to discuss Kashmir issue with Pakistan without any pre-conditions or pre-commitments;

(b) if so, whether it is also a fact that this is against the basic stand so far taken by Government on the Kashmir question; and

(c) if not, the special considerations on account of which this new overture has been made?

The Minister of External Affairs (Shri M. C. Chagla): (a) In my letter dated May 6, 1967 to the Foreign Minister of Pakistan, I stated the following:

"The Government of India have stated previously many times both in Parliament and outside that we are, without any pre-conditions or pre-commitments on either side, ready to discuss all questions between India and Pakistan, including the Kashmir question, at any time and at any place mutually convenient to the Governments of India and Pakistan. We firmly adhere to that position and wish to reiterate that we are ready to enter into discussions with your representatives on all matters."

(b) and (c). The position that the Government of India are willing to discuss all questions between India and Pakistan including the Kashmir

question, has been stated time and again in Parliament as well as in the United Nations. This does not, however, mean that there is any change in India's basic position concerning Jammu and Kashmir.

राष्ट्रीय रक्षा कोष

2157. डा० राम मनोहर लोहिया :
 श्री रवि राय :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लन्दन से श्री० एन० झलवानी नाम के एक व्यक्ति ने उन्हें इस आशय का एक पत्र लिखा है कि तत्कालीन उच्चायुक्त को राष्ट्रीय रक्षा कोष के लिये कुमारी तैयबजी से 1,000 पीण्ड प्राप्त हुए थे लेकिन न तो कुमारी तैयबजी को कोई रसीद दी गई थीर न ही यह धन राष्ट्रीय रक्षा कोष में जमा किया गया;

(ख) क्या इन मामले में कोई जांच की गई थी;

(ग) यदि हाँ, तो जांच-निष्कर्ष क्या थे; और

(घ) यदि नहीं, तो उसके क्या कारण थे ?

प्रधान मंत्री तथा अणु शक्ति मंत्री (श्रीलती इन्दिरा गांधी) : (क) से (घ). श्री बी० एन० झलवानी ने प्रधान मंत्री को लिखा था कि उन्होंने लन्दन में हमारे हाई-कमिश्नर को राष्ट्रीय रक्षा कोष के लिये कुमारी कामिला तैयबजी से 1001 पीण्ड प्राप्त करने के लिये प्रबिकृत किया था। हाई कमिश्नर ने, जिनको इस सम्बन्ध में लिखा गया था, रिपोट दी कि कुमारी तैयबजी के कथनानुसार श्री झलवानी ने उनको कोई पन्ना नहीं दिया था। इन परिस्थितियों में इस मामले में कोई जांच कार्रवाई नहीं की गई।